

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

10.

IA-14/2024 in C.P.(IB)/3138(MB)/2019

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **10.05.2024**

NAME OF THE PARTIES:

JMC Metals Private Limited

Vs

Jans Copper Private Limited

SECTION: 9, 33(1)(b)(i) to (iii) r/w 33(3) OF INSOLVENCY AND BANKRUPTCY CODE,
2016.

ORDER

1. Mr. Vinod Sharma, Ld. Counsel for the Operational Creditor present. No representation on behalf of the RP.

2. List this matter on **25.06.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)